Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs
   B.K. KULSHRESHTHA
   2. Cadre
   I.L.S.

3. Present post held: A.L.A.

4. Present Pay
   ₹ 22040

<table>
<thead>
<tr>
<th>Name of District, Sub-Division, Taluk &amp; Village or City in which property is situated (full location &amp; postal address)</th>
<th>Name &amp; Details of Property, Housing lands and other buildings</th>
<th>Cost of construction/ Acquisition (and year when purchased) including cost of land in case of house</th>
<th>Present value *</th>
<th>If not in own name, state in whose name held &amp; his/her relationship to the Govt. servant</th>
<th>How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &amp; name with details of person(s) from whom acquired</th>
<th>Annual income from the property</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Lajpat Nagar, New Delhi</td>
<td>FC-13</td>
<td>Allotted by Govt.</td>
<td>₹ 320000</td>
<td>Own name</td>
<td>Acquired from Govt. in 1991</td>
<td>Nil</td>
<td>—</td>
</tr>
</tbody>
</table>

Note: Please read the notes overleaf before filling up the Form.